

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

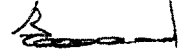
Dated: 15.9.2020

**ORDER NO. 66 of 2020**

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 55 of 2020 for CESTAT, New Delhi for 30.9.2020 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	On <b>30.9.2020</b>	Anti-dumping matters, as notified.

By Order

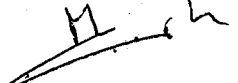


**(Bineesh Kumar K.S.)**

**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**